

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-119
CA-703/2020, CA-704/2020
IN
53/252/ND/2020

IN THE MATTER OF:

M/s Global Couriers Pvt Ltd.

Vs.

ROC NCT Of Delhi and Haryana

....APPLICANT

....RESPONDENT

SECTION

U/s 252

Order delivered on 08.01.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Appellant :-

For the OL :

For the RD :

For the Intervener :

ORDER

CA-703 & 704/2020 :

Counsel for the Applicant is present. The AROC is present. Counsel for the Income tax Department is present. The Respondents are directed to file report in Appeal No.53/252/2020 within two weeks positively, failing which, an appropriate order will be passed on the next date of hearing. Accordingly, the CA-703 & 704/2020 are **allowed**

List Appeal No. 53/252/2020 on 29.1.2021.

-Sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-Sd-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

Surjit